

(27)



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 7.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/151/IB/2018
NAME OF THE PETITIONER(S) : POPULAR AGENCIES
NAME OF THE RESPONDENT(S) : IRBAZ LEATHER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	MOHAMMED PAYAZ ALI	Counsel for Respondent	
2.	K. Samba Sathasree	Counsel for Applicant	

ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Corporate Debtor that there has been a proposal for settlement between the parties. However, there is no proposal with regard to the acceptance of the said settlement from the side of the Applicant.

Therefore, the Counsel for the Applicant is directed to seek fresh instructions from his client and report the same to this Bench on next date of hearing. Put up on 18.06.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)